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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CONT.CAS(C) 124/2013

N.K. TOMER Petitioner

Through Mr.Kshitiz Aggarwal, Advocate.

versus

SUDESH TOMAR Respondent

Through Mr.Sunil Mittal, Sr.Advocate with

Mr.Dhruv Grover, Advocate.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN

ORDER

% <u>14.02.2017</u>

At the request of learned counsel for the petitioner, adjourned to 5^{th} May, 2017.

MANMOHAN, J

FEBRUARY 14, 2017 KA